Annexure-9 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021

Name of the corporate debtor: W.s. Bloom Dekor Limited; Date of commencement of CIRP: 11.10.2023 NCLT order C. P. (LB) No. 127 of 2020 dated 11.10.2023

List of creditors as on: 06.11.2023
List of other creditors (Other than financial creditors and operational creditors)

Sl.	Name of	Details of claim		Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	Date of	Amount	Amount	Nature of	Amount	Amount covered	Whether	continge	mutual dues,	claim not	claim	any
		receipt	claimed	of claim	claim	covered by	by guarantee	related	nt claim	that may be set-	admitted	under	
		_		admitted		security interest		party?		off		verificati	
												on	
NIL													
						·							